

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB) No.503/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>th</sup> October 2017, 10.30 A.M**

Name of the Company		Satyanarayan Shyamsundar (HUF) -Versus- Balaji Paper & Newsprint Pvt.Ltd.		
Under Section		9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Authishek Sekdar For  
Advocate  
operational creditor *Neekdar* 09/10/17

Anuj Singh  
A. K. Singh

For Corporate  
Debtors

9/10/17

**ORDER**

Ld. Counsel for the operational creditor and the corporate debtor are present.

Ld. Counsel for the corporate debtor submitted that he may be given time for filing reply. Prayer is allowed. 7 days' time is granted for filing reply with a copy in advance to the operational creditor.

List on 23/10/2017.

*sd*

(Jinan K.R.)  
Member (J)

*sd*

(Vijai Pratap Singh)  
Member (J)